

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 5678
TO BE ANSWERED ON 4TH APRIL, 2025**

NEET EXAMINATION SYSTEM

**†5678. SHRI BALWANT BASWANT WANKHADE:
SHRI BALYA MAMA SURESH GOPINATH MHATRE:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the per-capita number of doctors is far less than the WHO standards in the country and if so, the details thereof;
- (b) the details of increase in the number of medical colleges and medical seats during the last five years, State/UT-wise;
- (c) whether the Government proposes to make medical education more affordable and accessible and if so, the details thereof;
- (d) whether the NEET examination system needs to be reformed so that poor students may get more opportunities; and
- (e) if so, the details thereof?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): As per information provided by National Medical Commission (NMC), there are 13,86,150 registered allopathic doctors. The Ministry of AYUSH has informed that there are 7,51,768 registered practitioners in the AYUSH system of medicine. Assuming that 80% of registered practitioners in both the allopathic and AYUSH systems are available, the doctor-population ratio in the country is estimated to be 1:811. State-wise data regarding number of MBBS seats and medical colleges during last five years (from 2019-20 to 2023-24) is at **Annexure.**

(c): Fee structures differ from State to State vis-a-vis Government / Private Medical Colleges as per the guidelines issued by concerned State Fee Regulatory Authorities. In order to make medical education affordable and accessible in the country, the fee structure of Government medical colleges is heavily subsidized. Furthermore, Clause (i) of Sub-section (1) of Section 10 of the National Medical Commission Act (NMC), 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent (50%) of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, NMC has framed the guidelines and the same was issued on 03.02.2022.

(d) & (e): The National Eligibility Cum Entrance Test (NEET) is an uniform National Eligibility- cum-Entrance Test for admission to the undergraduate, postgraduate and super-speciality medical education in all medical institutions which are governed by the provisions of National Medical Commission Act, 2019.

**Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No.
5678 for answer on 04.04.2025**

ANNEXURE

State-wise data regarding number of MBBS seats and medical colleges during last five years (from 2019-20 to 2023-24)

S. No.	Name of the State/UT	Medical Colleges		MBBS Seats	
		2019-2020	2023-2024	2019-2020	2023-24
1	A & N Islands	1	1	100	114
2	Andhra Pradesh	30	37	5160	6485
3	Arunachal Pradesh	1	1	50	50
4	Assam	6	13	900	1550
5	Bihar	14	21	1740	2765
6	Chandigarh	1	1	100	150
7	Chhattisgarh	9	14	1220	2005
8	Dadra & Nagar Haveli	1	1	150	177
9	Delhi	9	10	1315	1497
10	Goa	1	1	180	180
11	Gujarat	29	40	5550	7150
12	Haryana	12	15	1760	2185
13	Himachal Pradesh	7	8	870	920
14	Jammu & Kashmir	8	12	985	1339
15	Jharkhand	3	9	680	980
16	Karnataka	59	70	9145	11745
17	Kerala	34	33	4205	4655
18	Madhya Pradesh	22	27	3470	4800
19	Maharashtra	52	68	8580	10845
20	Manipur	2	4	225	525
21	Meghalaya	1	1	50	50
22	Mizoram	1	1	100	100
23	Orissa	11	17	1650	2525
24	Puducherry	8	9	1230	1830
25	Punjab	8	12	1075	1800
26	Rajasthan	22	35	3900	5575
27	Sikkim	1	1	100	150
28	Tamil Nadu	49	74	7150	11650
29	Telangana	32	56	4990	8490
30	Tripura	2	2	225	225
31	Uttar Pradesh	55	68	7525	9903
32	Uttarakhand	5	8	725	1150
33	West Bengal	24	35	3850	5275
34	Nagaland	-	1	-	100
35	INIs	16	*	1357	*

* Number of INIs and their MBBS seats for the year 2023-24 are included in concerned State/UT.